

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2019 &  
IA No. 23 of 2019**

**Dated: 30<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of:**

**KEI-RSOS Petroleum & Energy Pvt. Ltd ..... Appellant(s)  
Versus  
Petroleum & Natural Gas Regulatory Board ..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sumit Kishore

Counsel for the Respondent(s) : Mr. Utrkarsh Sharma for PNGRB

**ORDER**

Rejoinder, if any, shall be filed by next date of hearing with advance copy to the other side.

List the matter on **13.09.2019**.

**(B. N. Talukdar)  
Technical Member (P&NG)**  
*Bn/kt*

**(Justice Manjula Chellur)  
Chairperson**